

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

RE – ASSEMBLED BUDGET SESSION

TUESDAY, JUNE 10th, 2014

PRIVATE MEMBERS' BUSINESS

1. Questions.
2. **Dr. DONKUPAR ROY, MLA** to call the attention of the Minister in-charge Home(Police) under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in “The Shillong Times ” dt. 27-5-2014 under the caption “Nexus between East GH DC and militants alleged”.
3. Motions.
4. Resolutions.

*Shillong,
The 9th June, 2014.*

*H. Myllemngap,
Secretary,
Meghalaya Legislative Assembly.*